

GOVERNMENT OF INDIA

MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO-1512

TO BE ANSWERED ON-26.07.2018

INSTALLATION OF SOLAR PUMPS

1512. SHRI UDAY PRATAP SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the Union Government has received proposals for installation of solar pumps in the hand pumps installed in the Gram Panchayats and Government schools/hostels in various States including Madhya Pradesh;
- (b) if so, the details thereof , State/UT-wise;
- (c) if not, whether the Union Government proposes to launch any scheme in this regard; and
- (d) the arrangements made by the Union Government to provide grants for the purpose?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a) & (b) During the year 2017-18, a total of 96,376 solar pumps were sanctioned in various states for irrigation and drinking water purposes. 10% of the pumps sanctioned to the States are allowed to be utilized for drinking water purposes. State-wise list of sanctioned pumps is placed at **Annexure**.

(c) & (d) There is no proposal under consideration to launch a separate scheme for installation of solar pumps in Gram Panchayats and Government schools/hostels.

Annexure

Annexure referred in Part (a) of the Lok Sabha Admitted Unstarred Question No. 1512 by Shri Uday Pratap Singh, M.P. regarding 'Installation of Solar Pumps' for reply on 26/07/2018.

State	Solar Pumps sanctioned in 2017-18
Andhra Pradesh	15000
Bihar	3300
Chhattisgarh	15000
Gujarat	5000
Jharkhand	2000
Karnataka	1500
Madhya Pradesh	14000
Maharashtra	8000
Orissa	1500
Punjab	2556
Rajasthan	7500
Tamil Nadu	1000
Uttar Pradesh	20000
Andaman & Nicobar	20
Total	96376